

ernment on the working of the *Cement Research Institute of India*, New Delhi, for the year 1978-79.

(10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT-1804/81].

MR. CHAIRMAN: Shri Shivraj V. Patil.

SHRI C. K. JAFFAR SHARIEF: rose

MR. CHAIRMAN: He is authorised.

DR. SUBRAMANIAM SWAMY (Bombay North-East): But why him?

MR. CHAIRMAN: Responsibility is joint.

REVIEWS AND ANNUAL REPORTS OF PRAGA TOOLS LTD., SECUNDERABAD AND BHARAT ELECTRONICS LTD., BANGLORE FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): On behalf of Shri Shivraj V. Patil, I beg to lay on the Table a copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Statement regarding Review by the Government on the working of the Praga Tools Limited, Secunderabad, for the year 1979-80.

(ii) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1805/81.]

(2) (i) Statement regarding Review by the Government on the working of the Bharat Electronics Limited, Bangalore, for the year 1979-80.

(ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1806/81.]

MR. CHAIRMAN: Shri Buta Singh.

SHRI INDRAJIT GUPTA (Basirhat): He has not authorised anybody.

MR. CHAIRMAN: Yes, Mr. Bishma Narain Singhji.

AGREEMENT EXECUTED WITH PUNJAB GOVERNMENT UNDER THE NATIONAL HIGHWAY ACT, 1956

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): On behalf of Shri Buta Singh, I beg to lay on the Table under section 10 of the National Highway Act, 1956, a copy of the Agreement (Hindi and English versions) executed with the Government of Punjab on the 23rd August, 1980 under section 8 of the said Act. [Placed in Library. See No. LT-1807/81.]

SHRI INDRAJIT GUPTA: An after-thought. He never authorises you.

REVIEWS AND ANNUAL REPORTS OF SEMICONDUCTOR COMPLEX LTD., S.A.S. NAGAR PUNJAB AND INDIAN RARE EARTHS LTD., BOMBAY FOR 1979-80

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Statement regarding Review by the Government on the working of the Semiconductor Complex Limited, S.A.S. Nagar (Punjab), for the year 1979-80.